



NATIONAL COMPANY LAW APPELLATE TRIBUNAL
Chennai Bench
6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

Dated: 27th March, 2024

NOTICE

Please take notice that, the following matter in Chennai Bench will not be taken up today. The next date of Hearing is indicated below

S.No	Case No.	Name of the Parties	Original date of hearing	Next date of hearing
1	Comp App (AT) (CH) (Ins) No. 14/2021 To Dispense with IA No 36/2021 For Condone Delay IA No. 37/2021 For Stay IA No. 38/2021	Shri SP Shanmugam Shareholder & Managing Director of M/s Shaan Technologies India Pvt. Ltd. Vs M/s. V-Con Integrated Solutions Pvt. Ltd. & Anr.	27.03.2024	01.04.2024

By the order of Hon'ble Member (Judicial)

Chennai Bench